

for short term contracts and that the gas sale price for short term contracts could be different from gas sale for long term contracts;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (c) The Production Sharing Contract (PSC) provides for pricing of gas on the basis of sales on competitive arms Length principles. The formula or basis on which the prices shall be determined is required to be approved by the Government prior to sale of Natural gas to consumers/buyers. The price obtained from the basis/formula comes to US \$ 4.2 per MMBTU for crude oil price equal or greater then US \$ 60 per barrel.

#### **CNG use in Gujarat**

3304. SHRI PRAVEEN RASHTRAPAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any proposal has been received from the Gujarat Government for use of CNG in motor vehicles in the State;

(b) if so, the status of this proposal;

(c) whether the proposal is environment friendly; and

(d) if so, why there is a delay in accepting the legislation proposed by the State?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (d) Use of Compressed Natural gas (CNG) is encouraged throughout the country, including in the State of Gujarat, for *Inter alia* environmental considerations. In the State of Gujarat, CNG is presently being supplied in cities/towns of Anand, Baidhana, Bharuch, Bhilad, Chankeda, Chikhali, Chotila, Wankaner, Ahmedabad, Dakor, Dhaban, Dhegam, Dhrampur, Gandhinagar, Godhra, Holol, Hazira, Kalol, Khambhat, Khathlal, Morbid, Nadiad, Nar, Navsari, Padra, Palanpur, Pardi, Petlad, Rajkot, Sarigam, Sidhpur, Tankara, Umreth, Unjha, Valsad, Vapi, Surat, Ankleshwar, Kim Bardoli and Palej. Expansion of City Gas Distribution (CGD) network in new cities/towns/areas in the country, including in Gujarat, would require authorization by Petroleum and Natural Gas Regulatory Board (PNGRB) under the provisions of PNGRB Act, 2006.

#### **Transparent gas cylinders**

†3305. SHRI AMIR ALAM KHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is proposed to use transparent gas cylinders in place of opaque gas cylinders used for domestic purpose;

(b) if so, the details thereof;

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†Original notice of the question was received in Hindi.